



**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 4043/2015

This the 2nd day of December, 2019

**Hon'ble Mr. S.N. Terdal, Member(J)
Hon'ble Mr. Pradeep Kumar, Member(A)**

Sh. Mallu Ram
S/o Sh. Shiv Ram
Age - 54
Presently working as Helper Khalasi under the control
& supervision of Sr. Section Engineer Works (E)/TKD
Tuglakabad, Delhi

...Applicant

(By Advocate : Mr. R.K. Shukla)

Versus

1. Union of India
Through the General Manager
Northern Railway
Baroda House (Headquarter), New Delhi – 110001.
2. The Divisional Railway Manager
Northern Railway, Delhi Division, State Entry Road, New Delhi.
3. The Senior Divisional Personnel Officer
Northern Railway, DRM Office, New Delhi.

...Respondents

(By Advocates : Mr. Satpal Singh with Ms. Neetu Mishra)

ORDER (ORAL)

Mr. S.N. Terdal :

When this matter came up for hearing, counsel for the applicant wishes to withdraw this OA. Permitted. Accordingly, OA is dismissed as withdrawn. No costs.

**(Pradeep Kumar)
Member (A)**

**(S.N. Terdal)
Member (J)**

/anjali/